

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
SPECIAL BENCH

C.P. No. 33(ND)/2017

IN THE MATTER OF:

Mr. Priyanka Batra

.....Petitioner

v.

M/s. Batra Plywood Industries Pvt. Ltd. & Ors.....Respondents

SECTION :

UNDER SECTION 241/242 & 244

Order delivered on 12.01.2018

Coram:

CHIEF JUSTICE (Retd.) M.M. KUMAR
Hon'ble President

R. VARADHARAJAN
Hon'ble Member (J)

For the Petitioner(s): Mr. Mohit Kumar Aneja, Advocate

**For the Respondent(s): Mr. Anil Kumar Aggarwal, Advocate for Respondent
Nos. 2 & 3**

ORDER

A letter for adjournment has been circulated on behalf of petitioner. It is made clear that if the learned counsel for the petitioner fails to appear on the adjourned date then the interim relief dated 28.02.2017 shall be reconsidered.

List for further consideration on 19.01.2018

Sd-

(M.M. KUMAR)
PRESIDENT

Sd-

(R. VARADHARAJAN)
(MEMBER JUDICIAL)

12.01.2018
Vineet